ITEM NO.60+61 COURT NO.3 SECTION PIL-W

SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 943/2021

ASHWINI KUMAR UPADHYAY

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

WITH

W.P.(Crl.) No. 391/2021 (X)

(IA No. 118374/2021 - EX-PARTE AD-INTERIM RELIEF

IA No. 118377/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 118376/2021 - EXEMPTION FROM FILING O.T.)

W.P.(C) No. 24/2022 (PIL-W)

(APPLICATION ON IA 30382/2023

IA No. 30382/2023 - INTERVENTION APPLICATION)

W.P.(C) No. 940/2022 (PIL-W)

(IA No. 84999/2023 - APPLICATION FOR PERMISSION

IA No. 176938/2022 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 73252/2023 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 99986/2023 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 72312/2023 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 72231/2023 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 72195/2023 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 90302/2023 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 60674/2023 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 86057/2023 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 155570/2023 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 35185/2023 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 23156/2023 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 149401/2023 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 6915/2023 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 91152/2023 - CLARIFICATION/DIRECTION

IA No. 153093/2023 - CLARIFICATION/DIRECTION

IA No. 84989/2023 - EXEMPTION FROM FILING O.T.

IA No. 77799/2023 - EXEMPTION FROM FILING O.T.

IA No. 101702/2023 - EXEMPTION FROM FILING O.T.

IA No. 90303/2023 - INTERVENTION/IMPLEADMENT)

CONMT.PET.(C) No. 776/2023 in W.P.(C) No. 940/2022 (PIL-W) (IA No. 63957/2023 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(C) No. 515/2023 (PIL-W)

(FOR ADMISSION and IA No.88202/2023-EXEMPTION FROM FILING O.T.)

CONMT.PET.(C) No. 1111/2023 in W.P.(C) No. 940/2022

Date: 25-08-2023 This petition was called on for hearing today.

CORAM:

HON'BLE MR. JUSTICE SANJIV KHANNA HON'BLE MR. JUSTICE S.V.N. BHATTI

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Mr. Harshit Anand, Adv.

Mr. M Shaz Khan, Adv.

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- Mr. Milind Kumar, AOR
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- Ms. Surbhi Kapoor, AOR
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- Ms. Devyani Bhatt, Adv.
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- Mr. Satwik Misra, Adv.
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- Mr. Amit Kumar, Adv.
- Mr. Manish Dhingra, Adv.
- Ms. Rashi Khanna, Adv.
- Mr. Gurmeet Singh Makker, AOR
- Mr. Devendra Singh, AOR
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- Ms. Bansuri Swaraj, Adv.
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- Mr. Surender Kumar Gupta, AOR
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- Ms. Mani Munjal, Adv.
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- Ms. Sanjana Grace Thomas, Adv.
- Mr. Kaleeswaram Raj, Adv.
- Ms. Thulasi K Raj, Adv.
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- Mr. Vishal Prasad, AOR
- Ms. Ritika Sethi, Adv.
- Ms. Radhika Chaturvedi, Adv.
- Mr. Hitesh Kumar Sharma, Adv.
- Mr. Akhileshwar Jha, Adv.
- Mr. Amit Kumar Chawla, Adv.
- Mr. Ajay Mishra, Adv.
- Mr. Ravish Kumar Goyal, Adv.
- Mr. Anil Kumar, AOR
- Mr. Siddesh Shirish Kotwal, AOR
- Ms. Ana Upadhyay, Adv.
- Ms. Manya Hasija, Adv.
- Mr. Tejasvi Gupta, Adv.
- Mr. Pawan Upadhyay, Adv.

UPON hearing the counsel, the Court made the following O R D E R

Attention of learned counsel appearing on behalf of the parties has been drawn to the Record of Proceedings dated 21.07.2022. Learned counsel for the parties state that they have no objection if the matter is heard by this Bench.

Learned Additional Solicitor General states that the Home Ministry will ascertain and get information from the State Government(s) regarding appointment of the Nodal Officer(s), and status report will be filed within a period of three weeks from today. In case, any State government does not furnish information/details, the said factum will be stated.

Suggestions, if not filed, may be filed within two weeks. A copy of the suggestions will be exchanged *inter-se* the parties.

Some suggestions have been given by Mr. Sanjay Parikh, learned Senior Advocate, which will be examined and considered on the next date of hearing.

It is also pointed out that some of the matters, which were earlier being listed along with the Writ Petition (C) No. 943/2021 have not been listed. The Registry will examine and list all the connected/tagged matters on the next date of hearing.

The standing/nominated counsel for the State Government(s) is also required to obtain instructions on appointment of nodal officers and will take instructions and appear before this Court on the next date of hearing.

Re-list in the month of November, 2023.

(BABITA PANDEY)
COURT MASTER (SH)

(R.S. NARAYANAN)
ASSISTANT REGISTRAR